

BEFORE THE SECURITIES APPELLATE TRIBUNAL  
MUMBAI

**Date : 14.09.2022**

**Appeal No. 768 of 2021**

Ramanbhai Jethabhai Jadav & Ors.

..... Appellants

Versus

Securities and Exchange Board of India

... Respondent

Mr. Himanshu Surendrakumar Gupta, CS for the Appellants.

Mr. Sumit Rai, Advocate with Ms. Nidhi Singh, Ms. Deepti Mohan, Ms. Binjal Samani,

Mr. Niket Dalal, Advocates i/b Vidhii Partners for the Respondent.

**With  
Appeal No. 769 of 2021**

Vardhman Infracom Pvt. Ltd. & Ors.

..... Appellants

Versus

Securities and Exchange Board of India

... Respondent

Mr. Hitesh Buch, PCS i/b Hitesh Buch & Associates for the Appellants.

Mr. Sumit Rai, Advocate with Ms. Nidhi Singh, Ms. Deepti Mohan, Ms. Binjal Samani,

Mr. Niket Dalal, Advocates i/b Vidhii Partners for the Respondent.

**With  
Appeal No. 770 of 2021**

Sureshbhai Kantilal Thakkar & Anr.

..... Appellants

Versus

Securities and Exchange Board of India

... Respondent

None for the Appellants.

Mr. Sumit Rai, Advocate with Ms. Nidhi Singh, Ms. Deepti Mohan, Ms. Binjal Samani,

Mr. Niket Dalal, Advocates i/b Vidhii Partners for the Respondent.

**With**

**Appeal No. 771 of 2021**

Payal Jayeshbhai Madiyar & Ors. .... Appellants

Versus

Securities and Exchange Board of India ... Respondent

Mr. Sachin Shah, Advocate i/b Umesh Ved and Associates Company Secretaries for the Appellants.

Mr. Sumit Rai, Advocate with Ms. Nidhi Singh, Ms. Deepti Mohan, Ms. Binjal Samani, Mr. Niket Dalal, Advocates i/b Vidhii Partners for the Respondent.

**With  
Appeal No. 780 of 2021**

Jagdishkumar Akhani Amrutlal .... Appellant

Versus

Securities and Exchange Board of India ... Respondent

Ms. Kritika Nahate, Advocate with Mr. Anil Shah, Advocate i/b Juris Matrix Partners LLP for the Appellant.

Mr. Sumit Rai, Advocate with Ms. Nidhi Singh, Ms. Deepti Mohan, Ms. Binjal Samani, Mr. Niket Dalal, Advocates i/b Vidhii Partners for the Respondent.

**With  
Appeal No. 802 of 2021**

Arun Jwalaprasad Tulsian & Ors. .... Appellants

Versus

Securities and Exchange Board of India ... Respondent

Mr. Kunal Katariya, Advocate with Mr. Sahebrao Wamanrao Buktare, Ms. Ashmita Goradia Advocates and Mr. Ravi Vijay Ramaiya, CA i/b Shah & Ramaiya Chartered Accountants, for the Appellants.

Mr. Sumit Rai, Advocate with Ms. Nidhi Singh, Ms. Deepti Mohan, Ms. Binjal Samani, Mr. Niket Dalal, Advocates i/b Vidhii Partners for the Respondent.

**With  
Appeal No. 489 of 2022**

Prabhaben Gordhandas Savjani

..... Appellant

Versus

Securities and Exchange Board of India

... Respondent

Ms. Sandhya R. Malhotra, CS for the Appellant.

Mr. Sumit Rai, Advocate with Ms. Nidhi Singh, Ms. Deepti Mohan, Ms. Binjal Samani,  
Mr. Niket Dalal, Advocates i/b Vidhii Partners for the Respondent.

**ORDER:**

1. Three weeks' time is allowed to the appellants to file rejoinder. List on October 14, 2022.

2. This order will be digitally signed by the Private Secretary on behalf of the bench and all concerned parties are directed to act on the digitally signed copy of this order. Certified copy of this order is also available from the Registry on payment of usual charges.

Justice Tarun Agarwala  
Presiding Officer

Justice M. T. Joshi  
Judicial Member

Ms. Meera Swarup  
Technical Member

14.09.2022  
PTM